

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

OA.No.139/95

Between:

Dated: 18.5.1998.

B.Venkata Krishnaiah

Applicant.

And

1. The Secretary, Ministry of Communications, Posts, New Delhi.
2. The Post Master General, A.P.Southern Region, Kurnool.
3. The Superintendent of Post Offices, Nandyal Division.
4. N.P.Muthyalappa
The Superintendent of Post Offices, Nandyal Division, Nandyal.
5. A.Tirumaleswara Rao, S/o Parusuramaiah, Unemployee, Nallagatla Post Yerraguntla Under Allagadda H.P.O., Nandyal Postal Division, Kurnool Dist.
6. K.Srikanthudu, S/o Pullanna, EDBPM Nallagatla Divn., Yerraguntla, Nandyal, Kurnool.

Respondents.

Counsel for the Applicant : Mr.M.Venkata Swamy
Counsel for the Respondents : Mr.N.R.Devaraj
Mr.BSA.Satyanarayana

CORAM:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

None for the applicant. Mr. N.R.Devaraj for the respondents.

Mr. B.S.A.Satyanarayana for R-5. But R-5 is not a selected candidate. R-6, the selected candidate has already joined. Hence, R-5 is not a necessary party in this OA. Hence, R-5 is deleted from the cause-title.

Selection proceedings should be produced.

List it on 22.6.1998.

[Signature]
Deputy Registrar

Copy to:-

1. The Secretary, Ministry of Communications, Dept. of Posts, N.Delhi.
2. The Post Master General, A.P.Southern Region, Kurnool.
3. The Superintendent of Post Offices, Nandyal Division.
4. N.P.Muthyalappa, The Superintendent of Post Offices, Nandyal Division.
5. A.Tirumaleswara Rao, S/o Parusuramaiah, Unemployee, Nallagatla Post Yerraguntla under Allagadda H.P.O., Nandyal Postal Division, Kurnool.
6. K.Srikanthudu, S/o Pullanna, EDBPM Nallagatla, Yerraguntla, Nandyal, Kurnool.
7. One copy to Mr.M.Venkata Swamy, Advocate, CAT., Hyd.
8. One copy to Mr. N.R.Devaraj, Sr.CGSC.,
9. One copy to Mr. BSA.Sathyanarayana, Advocate, CAT., Hyd.
10. One duplicate copy.

(10)

II COURT

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COMPARED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 18/5/98

~~ORDER/JUDGMENT~~

~~M.A/R.A/C.P.NO.~~

in

O.A.NO. 139/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

list at an
22/6/98

Co to order
to send to
to filing
section

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद न्यायपीठ
HYDERABAD BENCH

127 MAY 1998

Despatch No.

~~RECEIVED~~

अनु. विभाग/LEGAL SECTION